

CENTRAL ADMINISTRATIVE TRIBUNAL, DELHI

Application No. 278

of 19⁹⁰

Transfer application No.

Old Writ Pet. No.

CERTIFICATE

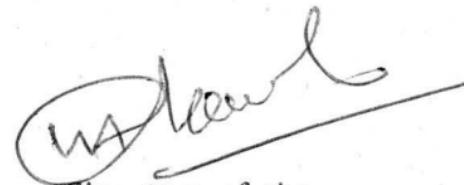
Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided).

Dated:

Countersigned:

Section Officer/Court Officer.

13/10/90
C.O. 15/10/90



Signature of the
Dealing Assistant.

(1)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD

RAMA/O.A./T.A. / 278 ⁹⁰ 1980

Pravin Harkha Applicant (s).

B B Gogia Adv. for the
Petitioner (s).

Versus

Union of India & ors Respondent (s).

B S Firdaus Adv. for the
Respondent (s)

SR. NO.	DATE.	ORDERS.
		<p>posting (Copy not Served)</p> <p>- Notice returned unserve from Mr. B.R. Kycle, with endorsement- Incomplete Address!</p> <p>any 318</p> <p>RPAO Recd from Respo no. 3 (31-02) RPAO Recd from Applicant (31-02)</p>

(2)

Shri Pravin Harkha,
Nana Dahisara,
P.O.Mota Dahisara,
Taluka Maliya Miyana,
Dist. Rajkot.

: Applicant

Versus

1. Union of India
Through:
General Manager,
Western Railway,
Churchgate,
Bombay.
2. Divisional Railway Manager,
Western Railway,
Rajkot Division,
Kothi Compound,
Rajkot.
3. Shri Haji Hasam,
Gate Keeper,
Gate No.64,
C/o Permanent Way Inspector,
Western Railway,
Morvi.

: Respondents

Coram: Hon'ble Mr. P.H.Trivedi

: Vice Chairman

Hon'ble Mr. J.N.Murthy

: Judicial Member

O R D E R

Date: 31-8-1990

Per: Hon'ble Mr. P.H.Trivedi

: Vice Chairman

Heard Mr.B.B.Gogia and Mr.B.R.Kyada, learned
counsel for the applicant and the respondents
respectively. If the petitioner files a representation
within one month from the date of this order, the
respondent authorities to dispose of the same within
three months thereof. With this direction, the case
is disposed of.


(J.N.Murthy)
Judicial Member


(P.H.Trivedi)
Vice Chairman